

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

C I V I L A P P E A L N O (s) . 2 8 4 2 O F 2 0 0 5

U . P . P U B L I C S E R V I C E C O M M I S S I O N & O R S .

Appellant (s)

V E R S U S

R A J E E V K U M A R B A N S A L

Respondent(s)

W I T H C i v i l A p p e a l N O . 2 8 4 3 o f 2 0 0 5

Date: 2 0 / 0 6 / 2 0 0 8 These Appeals were called on for hearing today.

C O R A M :

H O N ' B L E M R . J U S T I C E R . V . R A V E E N D R A N
H O N ' B L E M R . J U S T I C E P . S A T H A S I V A M
(V A C A T I O N B E N C H)

For Appellant(s) Mr. Shail Ku m a r Dwivedi, Addl. AG.

Mr. M a n o j K r . D w i v e d i , A d v .
M s . V a n d a n a M i s h r a , A d v .

Mr. M a n o j P r a s a d , A d v .

For Respondent(s)

Mr. P . P . R a o , S r . A d v .
Mr. C h a n d r a S h e k h a r , A d v .
Mr. S a u r a b h U p a d h y a y , A d v .
Mr. S . K . V e r m a , A d v .

Mr. Y a s h a n k A d h y a r u , S r . A d v .
Mr. J e t e n d r a S i n g h , A d v .

UPON hearing counsel the Court made the following
O R D E R

List next week.

(P a w a n K u m a r)
Court Master

(Anand Singh)
Court Master